

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 05 OF 2018

Dated: 1st March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Transmission Corporation Limited Appellant(s)
Versus	
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : -

ORDER

Admit.

Learned counsel, Mr. M. G. Ramachandran, appearing for the appellant submitted that similar matter, being Appeal No. 241 of 2017 is listed on 26.4.2018 in Court-1. Hence the instant appeal may also be listed on that date along with the Appeal No. 241 of 2017.

Submission made by the learned counsel for the appellant, as stated above, is placed on record.

List this matter along with Appeal No. 241 of 2017 in Court-I for hearing on **26.04.2018**, as requested.

(S.D. Dubey)
Technical Member
bn/tpd

(Justice N. K. Patil)
Judicial Member